

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

Appeal No. 187/252/ND/2017

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.02.2018

NAME OF THE COMPANY: Competent Infrabuild Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner:	Counsel for the Petitioner		
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	For the Respondent:	Mr. Manish Raj, CP for ROC, Delhi		
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ORDER

Request for further time is being prayed on behalf of the Petitioner to file their bank statements. Reply of the ROC, if any, be filed before the next date of hearing.

To come up on 26th February, 2018.

-s-d-1

(Deepa Krishan)
Member (T)

-s-d-1

(Ina Malhotra)
Member (J)